

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Applications are invited from the eligible officials (Group 'B' & 'C') working in the Establishment of District Courts of Delhi possessing Diploma in Subordinate Accounts Services (SAS) Part I & II with Degree in B. Com and having adequate knowledge in Budget and Cash and Five years service in the Establishment of District Courts, for filling up of vacant Posts of Assistant Accounts Officer (Group-B Gazetted) in PB-II, Pay Band of Rs. 9300-34,800/- with Grade Pay of Rs. 4800/- on regular basis.

Applications in the prescribed proforma as per Annexure 'A' must reach this office latest by 20.10.2020 upto 5:00 P.M. No application will be entertained thereafter.

Digitally signed by GIRISH KATHPALIA
Date: 2020.10.14 17:45:10 +05'30'

GIRISH KATHPALIA
(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. Admn.II/AAO/2020 1105/34661-871

Dated, Delhi the 14/10/2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to bring into the notice of staff of this establishment working there on diverted/deputation basis.
2. The Ld. District & Sessions Judge, North/West/New Delhi/South/East/North-East/North-West/South-East/South-West/Shahdara, Rouse Avenue, Delhi/New Delhi with the request to circulate the same in their respective District/Court Complex.
3. The Principal Judges, Family Courts in all the Districts with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
4. The Director, Delhi Judicial Academy, Dwarka with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
5. The Director, NALSA with the request to circulate amongst the staff of this establishment working there on diverted capacity.
6. The Joint Registrar, National Consumer Disputes Redressal Commission with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
7. The President, State Consumer Disputes Redressal Commission with the request to circulate amongst the staff of this establishment working there on diverted capacity.
8. All the Officers of Delhi Higher Judicial Service/Delhi Judicial Service (Central District) with the request to bring into the notice of staff working under their control.
9. The Member Secretary DLSA with the request to circulate the same in all the DLSA Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
10. Additional Co-ordinator, Arbitration Centre with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
11. The Personal Office of Ld. District & Sessions Judge (HQs), Delhi.
12. All the Sr. Administrative Officer (Judl.)/Administrative Officer (Judl.)/Br. Incharges Central District, THC, Delhi, with the directions to bring into the notice of staff working under their control.
13. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi.
14. The Notice board of all Court complexes, Delhi/New Delhi.

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GIRISH KATHPALIA
Principal District & Sessions Judge (HQs)
Delhi